

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 6th October, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 443/2015	Smt. Ganeshi Devi & Ors. Vs. Govt. of NCT of Delhi & Ors.	Mr. Sachin Jain, Adv. for Applicant
2.	Original Application No. 450/2015	Surya Jyoti Singh Paul Vs. Union of India & Ors.	Mr. Kudrat Sandhu, Adv. for Applicant
3.	Original Application No. 455/2015 (M.A. No. 1046/2015)	Dr. Devashish Bhattacharya Vs. State of Uttar Pradesh & Ors.	Mr. Ajit Sharma, Adv. for Applicant
AFTER NOTICE			
4.	Original Application No. 384/2015 (M.A. No. 919/2015 & M.A. No. 1048/2015)	Shri B. S. Sidhu Vs Union of India & Ors.	Mr. K. R. Chawla, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 258/2015	Ajay Tyagi Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhya, Adv. for Applicant Mr. P. Batra Singh, Adv. for R-1 Mr. A. Kr. Prasad, Adv. for R-2 Mr. Savitri Pandey, Adv. for R-3 Mr. Anil Grover, AAG(Hr.) for R-5 & 11 Mr. Shiv Mangal Sharma, AAG (Raj.) for R-6 Ms. Shweta Mishra, Adv. for R-10 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA Mr. Sanjay Kumar Pandey, Adv. for R-15 Mr. B. K. Sood, Adv. for R-16 Mr. Ravindra Kumar, Adv. for R-12 to 14
6.	Original Application No. 268/2015	Sanjay Arora Vs. Govt. of NCT Delhi & Ors.	Mr. Jitender Chaudhary, Adv. for Applicant Mr. Vivek Kumar Tandon, Adv. for R-1 Mr. A. Kumar Prasad, Adv. for R-2 Mr. Arvind Kumar, Adv. for R-3 & 4 Ms. Sakshi Popli, Adv. for R-5 & 6
7.	Original Application No. 284/2015 (M.A. No. 711/2015)	Jugal Kishore Vs. Union of India & Ors.	Mr. Roshan Lal Goel, Adv. for the Applicant Mr. Vivek Chib, Adv. & Mr. Ankit Prakash, Advs. for R-1 Mr. Abhishek Paruthi, Adv. & Mr. S. L. Gandhi, SLO for R-2 Mr. V. N. Kawra & Ms. Angeli Dayal, Advs. for R-3

FOR HEARING

8.	M.A No. 203/2012 & 214/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary and Ms. Preeta Dhar, Advs. for the Appellant. Mr. Vivek Chib, Adv., Mr. Asif Ahmed, Adv. for R-1. Mr. C.D. Singh & Ms. Mr. Anasuya, Advs. for R-2. Mr. Ishan Gaur & Mr. Ritin Rai Advs. for R-3 Mr. Sumeer Sodhi, Adv. for R-4. Mr. V. K. Shukla, Adv.
9.	R.A. No. 09/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	-----Do-----
10.	Original Application No. 56(THC)/2013 (M.A. No. 695/2015)	Satish Kumar Vs Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Bharat Arora, Adv. for Applicant in Misc. Application No. 695/2015 Mr. Vivek Chib, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Balendu Shekhar, Adv. for R - 5 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Ms. Sakshi Popli, Adv. Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for HSPCB
11.	Original Application No. 57(THC)/2013	Mahavir Singh Vs Union of India & Ors.	Mr. Saket Sikri, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. D. Rajeshwar Rao, Adv. for R–3 Mr. Vikas Garg, Adv. for R-4 & 5 Mr. Pinky Anand, Sr. Adv. along with Mr. Ayush Chandra, Adv. for R – 3 Mr. Balendu Shekhar, Adv. for R - 5 Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 6 & 7 Mr. Biraja Mahapatra, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Rajiv Bansal, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for HSPCB Ms. Sakshi Popli, Adv.
12.	Original Application No. 94/2013 (M.A No. 904/2014, M.A No. 592/2015, M.A. No. 806/2015) & (Notice No. 7, 8, 9, 10 & 18)	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarun Johri, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 Mr. V.V. Vardhan, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. Mr. Ravikesh K. Sinha, Adv. Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD Mr. Suresh Tripathy, Adv. for DJB

			Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept. Mr. B.V. Niren, Adv. for CPWD Mr. Ritesh Khatri, Adv. Mr. D. Rajeshwar Rao, Adv.
13.	Appeal No. 63/2015	Confederation of Delhi Industries & CEPT Societies (An Organization of CETP Societies) Vs D.P.C.C. & Ors.	Mr. S.K. Bhattacharya and Mr. N.B. Paonam, Advs. for Applicant Mr. Narender Pal Singh, Adv. & Mr. Dinesh Jindal, LO, DPCC for R-1 Mr. D. Rajeshwar Rao, & Mr. Charanjeet Singh, Advs. for R-2 Mr. Raj Kumar, Adv. for R-3 Mr. Vishwendra Verma along with Mr. Nilaksh Pranav, Advs. for R-4 Mr. Vishwendra, Adv.
14.	Original Application No. 118/2015	Jagannath Mane Vs. Unoin of India & Ors.	Mr. Shekhar Sharma, Adv. for the Applicant Mr. Vishendra Verma, Adv. For R - 1 & 3 Mr. V.K. Shukla, Adv. for R – 2, 6 & 7 Mr. Rajul Shrivastav, Sucheta Yadav, Advs. for R-4
15.	Original Application No. 120/2015	Jagannath Mane Vs Unoin of India & Ors.	Mr. Shekhar Sharma, Adv. for the Applicant Mr. Vishendra Verma, Adv. For R - 1 & 3 Mr. V.K. Shukla, Adv. for R – 2, 5 & 6 Mr. Rajul Shrivastav, Sucheta Yadav, Advs. for R-4 Mr. Akhilesh Kumar, Adv. for R-7
16.	Original Application No. 177/2015	Gram Panchayat Thana Vs Himachal Pradesh Power Corporation Limited (HPPCL) & Ors.	Mr. Anand Verma, Adv. for Applicant Mr. Naresh K. Sharma, Adv. for R-1 Mr. Suryanarayana Singh, AAG for R-2 Ms. P. Batra Singh, Adv. for MoEF
17.	Original Application No. 298/2015	Sterling Apartments Residents Welfare Association (Regd.) Vs. M/s. Ajay Enterprises (P) Ltd.	Dr. J. K. Sama, Applicant in person Mr. Anil Grover with Mr. Rahul Khurana, Adv. for R-2 Mr. Sunil Mund, Adv. for Kaka Than Singh Educational Trust

DATE: 6th October, 2015
Time : 2.00 PM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. for R-4

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